



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/4333/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dulal Mech,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 21st August, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. MACT/GLP/2019/485, dtd. 06.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for another casual leave on 05.08.2019 along with station leave permission till evening of 05.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/4334/A, dated 21.8.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

21/8/19

JT. REGISTRAR (VIGILANCE)